

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00147/2017 in OA 310/01195/2017**

**Dated Thursday the 12<sup>th</sup> day of December Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member(J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

D. Sam Thomas  
Staff Nurse  
ESIC Hospital  
Tirunelveli, Tamil Nadu. ...Applicant

**By Advocate M/s G. Sankaran**

Vs.

1. The Union of India  
represented by the Secretary  
Shri. Manu Tentiwal  
Ministry of Labour & Employment  
Shram Shakthi Bhavan  
Rafi Marg, New Delhi – 110 001.

2. The Director General  
Employees State Insurance Corporation  
Hqrs. Office  
C.I.G. Road  
New Delhi – 110 002.

3. The Deputy Director  
Employees State Insurance Corporation  
Hqrs. Office  
C.I.G. Road  
New Delhi – 110 002.

4. The Director General  
Employees State Insurance Corporation  
Hqrs. Office  
C.I.G. Road  
New Delhi – 110 002.

5. The Medical Superintendent  
ESIC Hospital  
Vannarpettai  
Tirunelveli.

6. Mr. Jodhraj Bairwa  
Secretary General  
All India Nurses Federation  
Hq. ESIC Model Hospital cum ODC  
Andheri (E)  
Mumbai – 400 093.

... Respondents

By Advocate **Mr. K. M. Venugopal (R2-R5)**  
**M/s P Gurusamy (R6)**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 01.08.2017 in OA 1195/2017.

2. When the matter came up for hearing today, it is noticed that order passed by this Tribunal in OA 1195/2017 was to consider the representation of the applicant and pass a reasoned order and the same is already complied with by the respondents by passing a speaking order on 12.01.2018. Challenging the speaking order the applicant had filed another OA 804/2018 and it is pending before this Tribunal. Since the order passed by this Tribunal in OA 1195/2017 is already complied with by the respondents, there is no purpose in continuing with the Contempt Petition. Learned counsel for the respondents absent.

3. In view of the observations made, Contempt Petition is closed. Notices discharged.

(T. Jacob)  
Member (A)

AS

12.12.2019

(P. Madhavan)  
Member(J)